IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2418 of 2021

Ankit Pandey @ Ankit Raj … Petitioner
Versus
The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. A.K. Kashyap, Sr. Advocate
For the State : Mr. V.K. Vashistha, Addl. P.P.

Order No.02 Dated- 17.04.2021

Heard the parties through video conferencing.

Learned Senior Advocate appearing for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Gunjan-